

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18219-- JK (LD) of 2024

DATED:- 18 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

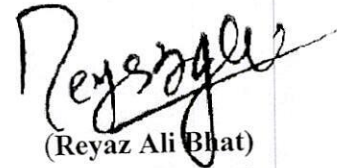
Secretary to Government

Dated:- 18- 11 - 2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.18219-JK(LD) of 2024 dated 18.11.2024

S No.	Case Type/Case Number/Case year	Petitioner Name Versus Respondent Name	OIC
1.	CM No. 1516 & 1517/2024 in WP(C) No. 1520/2021	Mohd Rashid V/s UT & Others	Ram Paul Sharma, Tehsildar Darhal, Mobile No. 9797224519 Email- tehsildardarhal@gmail.com
2.	WP(C) No.2420/2024	Rajesh Kumar V/s U.T & Ors	Babu Ram Tandon, ADC Nowshera Mobile No. 9797670265, Email srons@gmail.com
3.	SWP No. 1503/2011	Shaheen Akhter V/s State of J&K &ors	Abhishek Sharma, IAS DC Rajouri Mobile No. 9906545614 email Pa.dcrājouri@gmail.com
4.	WP(C) No. 2462/2024	Bachan Kumar V/s U.T & Ors	Rajeev Kumar Khajuria ADC Rajouri Mobile No. 9596701379 email pa.dcrājouri@gmail.com
5.	WP(C) No. 2428/2024	Sajeev Kumar V/s U.T & Ors	Rajeev Kumar Magotra ADC Nowshera Mobile No. 9419297242 email adcsbani@gmail.com
6.	WP(C) No. 2476/2024	Ajaz Ahmed Khan V/s U.T through DC Rajouri & Ors	Jaazia Kazmi Tehsildar Manjakote Mobile No. 7006553167 email- tehmanjakote@gmail.com
7.	WP(C) No.2526/2024	Shadi Lal V/s U.T & Ors	Mohd Jahangir, Collector Land Acquisition Rajouri Mobile No. 9797977078 email pa.dcrājouri@gmail.com
8.	WP(C) No.2473/2024	Deeksha Sharma V/s U.T & Ors	Maqsood Ahmed, CPO Rajouri Mobile No. 9419679226 Email ID cporajouri@gmail.com
9.	WP(C) No.2553/2024	Tilak Raj &ors V/s U.T & Ors	Mohd Tanwir, ADC Kalakote Mobile No. 9419103072 email adckalakote@gmail.com

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10.	WP(C) No.1107/2024	Swaran Kour &ors V/s Union of Inida& Ors	Israr Ahmed, AC (Defence) Rajouri Mobile No. 9596709989
11.	WP(C) No.2610/2024	Abdul Rehman V/s U.T & Ors	Rajeev Kumar Khajuria ADC Rajouri Mobile No. 9596701379 email pa.dcrājouri@gmail.com
12.	CM No. 5998/2023 in LPA No. 211/2018	Ved Parkash V/s State & Others	Daljeet Singh Parihar, Tehsildar Siot Mobile No. 9419154963 E-Mail ID Tehsildarsunderbani@gmail.com
13.	SWP No. 347/2008	Dr. Charu Sharma V/s State & Others	Mohd Jahangir Khan, JKAS, Assistant Commissioner (Revenue) Rajouri Mobile No. 9797977078, E-mial. Pa.dcrājouri@gmail.com
14.	WP(C) No.2246/2024	Muneer Hussain V/s U.T & Ors	Rajeev Kumar Khajuria, ADC Rajouri, Mobile No.9596701379, Email: pa.dcrājouri@gmail.com
15.	WP(C) No.2201/2024	Balbeer Singh V/s U.T & Ors	Dil Mir Choudhary, ADC Kotranka, Mobile No. 9419174902 Email: adckotranka@gmail.com
16.	WP(C) No.2149/2024	OM Prakash V/s U.T & Ors	Varinder Kumar, Tehsildar Rajouri, Mobile No. 9419285055 Email: Tehsildarrajouri@gmail.com
17.	OA No. 1028/2024	Mohd Iqbal V/s U.T (Revenue Department & Others	Manik Singh Rathor, Tehsildar Kalakote Mobile 9419119033Email: Tehkalakote@gmail.com
18.	CM No. 5312/2024 in WP(C) No. 2506/2023	Mohd Ikhlāq V/s U.T & Ors	Sohan Lal Rana, Tehsildar Khawas Mobile No.7006337289, Email ID tekhawas@gmail.com



19.	CM No. 954/2024 WP(C) No. 2031/2023	Faiz Hussain V/s U.T & Ors	Syed Sahil Ali, Tehsildar Kotranka Mobile No. 9419235454 Email Id: tehsilofficekotranka@gmail.com
20.	WP(C) No.1402/2024	Mohd Afzal Khan V/s U.T & Others	Abid Hussain, JKAS Sub-Divisional Magistrate Thannamandi Mobile No. 9596979798, Email Id: sdmthanamandi@gmail.com
21.		Mohd Arif V/s U.T & Others	Ram Paul Sharma Tehsildar Darhal
22.		Sajjad Ahmed V/s U.T & Others	Ram Paul Sharma Tehsildar Darhal
23.		Sanjeev Kumar V/s U.T & Others	Ram Paul Sharma Tehsildar Nowshera.
24.		Om Parkash & Others V/s U.T & Ors	Ram Paul Sharma, Tehsildar Nowshera.
25.		Ashok Kumar V/s U.T & Ors	Mohd Jhangir Khan, AC (Reevenue)
26.		Mohd Younis V/s Deputy Commissioner Evacuee Property Rajouri & Others	Rajeev Kumar Khajuria, ADC Rajouri
27.		Babu Ram V/s U.T & Ors	Zaheer Rana, Tehsildar Beripattan
28.		Sakhi Mohd & Ors V/s U.T & Ors	Babu Ram Tando, ADC Nowshera
29.		Daleep Singh & Ors V/s U.T & Ors	Babu Ram Tando, ADC Nowshera
30.		Parshotam Singh & Ors V/s U.T & Ors	Mohd Jahangir Khan, Collector Land Acquisition Rajouri.
31.		Mohd Alyas & Ors V/s U.T & Ors	Mohd Jahangir Khan, Assistant Commissioner (Revenue) Rajouri.
32.	WP(C) No.3231/2023	Qammar Rubbani V/s Deputy U.T & Others	Mohd Jahangir Khan, AC (Revenue) Rajouri

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33.	O.A No. 60/2022	Sadiq Shah V/s GAD	Mohd Jahangir Khan, AC (Revenue) Rajouri
34.	CM No. 2230/2023 in OWP No. 277/2013	Om Parkash & Others V/s U.T & Ors	Ram Paul Sharma, Tehsildar Nowshera
35.	WP(C) No.1836/2024	Mohd Arif V/s U.T & Others	Ram Paul Sharma, Tehsildar Darhal
36.	WP(C) No.64/2024	Inhabitants of village Gundi Pnachyt Rajouri	Om Prakash Bhagat, Deputy Commissioner, Rajouri
37.	WP(C) No.3231/2023	Qammar Rubani V/s U.T & Others	Mohd Jahangir Khan, Collector Land Acquisition Rajouri.
38.	WP(C) No. 577/2024	Shafayat Ullah V/s U.T of J&K & Ors	Abdi Hussain, Sub-Divisional Magistrate, Thannamandi

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